

Daily Board Civil CR-19

<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE 09.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 190/18	Arguments	M/s. Billimoria Marbles and Stones Pvt. Ltd. Vs 1. Union of India 2. The Board of Trustees of Port of Mumbai	Robert C. Sequiera The Law Point – R/2
2	Misc. Appeal 98/19 to 101/18, 103/18, 104/18	Hearing	Kalpita Kishor Thakur Vs 1.The Commissioner,BMC 2.The Assistant Commissioner 3.The Rent Collector 4. The Enquiry Officer.	Himanshu V. Kode A. V. Diwate
3	Misc. Appeal 138/19	R & P	Nandeshwar Narayan Pujari Vs Dena Bank	Anand J Jadhav
4	Misc. Appeal 143/19	Reply	Gokulesh Premises Co. Op. Hsg. Society Vs The Board Of Trustees Of the Port Of Mumbai	M/s Ashwin Pandya and Associates The Law Point - R/1, 2
5	TA 13/20	Hearing	M/s. Ajit Developers Pvt. Ltd. Vs Sharifa Dost Mohammad and Ors.	Adv. A. A. Walwaikar Walwaikar Law Associates
<p align="center">CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 10.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates

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1	Misc. Appeal 37/19	Hearing	Smt. Rukmini Chinaappa Pujari in Delay Appln. St. No.1214 of 19 Vs The Competent Authority for Greater Mumbai	Bhimrao A. Powar M. B. Jadhav
2	Misc. Appeal 98/19	Hearing	Sushanto Sudhir Haldar Vs The Competent Authority for Gr. Mumbai	Bhimrao A. Powar M. B. Jadhav
3	Misc. Appeal 2/20	R & P	Shri Vishal Shishupal Sawant Vs The Competent Authority , Gr. Mumbai	Bhimrao A. Powar M. B. Jadhav
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 11.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	TA 54/20	Service	Dattatray Shamrao Mantri and Anr. Vs The Charity Commissioner of Maharashtra State	Nilesh Nawale
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) CIVIL CAUSE LIST DATE : 12.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 9/20	R & P	Shri. Yashwant Sakharam Sarpe - Appellant Vs General Manager (Production) - Orginal Applicant	Shrijit Gaikwad M. B. Jadhav